

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 26 of 2018 &
IA No. 131 of 2018

Dated: 9th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Limited

... Appellant(s)

Vs.

NTPC Ltd. & Anr.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen
Mr. Anupam Verma
Mr. Rahul Kinra
Mr. Ashutosh K. Srivastava

Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondents on the *IA No.131 of 2018 and in the Appeal No.26 of 2018* returnable on 12.03.2018. Dasti, in addition is permitted.

List the matter on **12.03.2018**.

(S.D. Dubey)
Technical Member
Ss/pr

(Justice N.K. Patil)
Judicial Member